

श्री मनी राम बागड़ी : दो टूकों में से सिर्फ एक काम के लायक था। इस हालत में चेयरमैन और अधिकारियों के खिलाफ फौरन एक्शन लेना चाहिए।

श्री पी० शिव शंकर : मैंने खुद कहा है कि एक टुक काम में इस्तेमाल होने के काबिल नहीं था। इस पर एक मित्र ने प्रोटेस्ट किया। लेकिन जो बात सही है, वह मैंने आपके सामने रखी। अगर किसी की जिम्मेदारी है, तो उसको कैसे छोड़ा जाए? उसको बराबर देखेंगे। (व्यवधान)

13.32 hrs.

BUSINESS ADVISORY COMMITTEE
Fifty-Seventh Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): Sir, I beg to move :

"That this House do agree with the Fifty-seventh Report of the Business Advisory Committee presented to the House on the 12th March, 1984."

Sir, while doing so, I may mention that we will adhere as far as possible to the order of priorities in respect of Demands for Grants for various Ministries and Departments. However, the final time-table will be prepared and circulated to the hon. Members after consulting the respective Ministries.

DR. SUBRAMANIAM SWAMY (Bombay North East): Sir, I beg to move :

"That in the Motion.

Add at the end —

"subject to modification that time the recommended for discussion and voting on Demands for Grants in respect of the—

- (i) Ministry of Defence be increased from 8 hours to 9 hours; and
- (ii) Ministry of External Affairs be increased from 8 hours to 11 hours."

I would like to explain why. The Speaker told me that I could do that.

First of all, there has been a news item—this House has already discussed the case of the Larkins' affair with the CIA—that the Assistant Military Attache of the Soviet Embassy has been asked to pack up his bags and go to the Soviet Union because he was caught approaching an officer of the Indian Air Force...

SHRI BUTA SINGH: How does this form the subject matter of the hon. Member's amendment. He can at best suggest that the time may be increased.

DR. SUBRAMANIAM SWAMY: Kindly listen to me.

SHRI BUTA SINGH: Sir, I am sure, if you listen to him, you will delete all that he says.

DR. SUBRAMANIAM SWAMY: I am saying that this matter should be discussed and, for that, more time is necessary. We know that even in regard to the Larkins' Affair, the Government was reluctant. We had to bring it out and then only they agreed. In the same way, this has happened. The Government has not denied it. I want to know the reality about the KGB operation vis-a-vis the Indian Air Force. Is the country safe? On the one side, there is the CIA and, on the other side, there is the KGB. Let us know the truth. I want only one hour more increase in the time allotted.

SHRIMATI GEETA MUKHERJEE (Panskura): What about.....?

MR. DEPUTY SPEAKER: You have not given any notice. He has given an amendment.

SHRIMATI GEETA MUKHERJEE: You allow us only to read out the text. How is it?

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum): I would like to know whether Dr. Subramaniam Swamy has spoken anything other than what the Speaker has permitted him to speak.

MR. DEPUTY SPEAKER: Please sit down. Complete it, Dr. Swamy.

DR. SUBRAMANIAM SWAMY: Mr. Speaker knows all about it.

MR. DEPUTY SPEAKER: Everybody knows it.

DR. SUBRAMANIAM SWAMY : The House does not know about it.

Mr. Speaker knows. I have given all the material.

The next point is, I had last time spoken about the World Peace Council and there was a big hullah in the House and that document has now been produced, the United Nations document which shows that the World Peace Council is being financed by the Intelligence Agencies of the Soviet Union. Therefore, I would like the discussion on the Ministry of External Affairs to be increased by three hours.....

MR. DEPUTY SPEAKER : It is all right.

DR. SUBRAMANIAM SWAMY : So that this House can resolve that no MPs or MLAs should associate themselves with the KGB Organisation which is called the World Peace Council.

SHRIMATI GEETA MUKHERJEE : I am on a point of order.

MR. DEPUTY SPEAKER : That is all right. By mentioning of anything...

DR. SUBRAMANIAM SWAMY : Is she a Member of the World Peace Council ?

MR. DEPUTY SPEAKER : Don't take the time of the House. The Hon. Minister will reply to it.

(Interruptions)

SHRI A. NEELALOHITHADASAN NADAR : You will not allow me. Dr. Swamy will be allowed.

SHRI BUTA SINGH : Please be seated.

MR. DEPUTY SPEAKER : Unless it is derogatory or defamatory or unparliamentary, we can allow it. What is there ? Even when you speak, you can refer to it. You can bring it to notice that he has made some derogatory speech, we will see whether it can be expunged.

(Interruptions)

He has got every right. Our country is a democratic country. Any Hon. Member can express his own opinion on any subject

unless it is unparliamentary or defamatory etc.

(Interruptions)

SHRI A. NEELALOHITHADASAN NADAR : What business..... ?

MR. DEPUTY SPEAKER : I cannot give an opinion as you like.

Yes, Please.

(Interruptions)

MR. DEPUTY SPEAKER : It is all right. You have to tolerate such things, Mr. Neelalohithadasan Nadar. By expressing his opinion, do you mean to say that our position is going to be shaken ?

SHRI BUTA SINGH : I have heard with rapt attention the important points raised by Dr. Subramaniam Swamy that the time should be found or extended for these two items which he has just now mentioned. I have already said, in my statement, that the final time-table will be issued and circulated to the Hon. Members after consulting the respective Ministries. So the Business Advisory Committee has left the decision wide open.

MR. DEPUTY SPEAKER : He is a party to this decision.

SHRI BUTA SINGH : That is true. As you were very pleased to observe ours is a democratic country and everybody has a right to express his opinion freely. This House has some conventions and according to those conventions, whatever extraneous matters are brought in by Dr. Subramaniam Swamy should be expunged.

DR. SUBRAMANIAM SWAMY : There is nothing unparliamentary. This, he has learnt from West Bengal and come back.

(Interruptions)

DR. SUBRAMANIAM SWAMY : Mr. Buta Singh has gone to West Bengal and he has brought a culture here !

SHRI BUTA SINGH : You know the rules.

MR. DEPUTY SPEAKER : We can not expunge anything and everything Dr. Swamy, Mr. Buta Singh is only threatening. I will go through the records and take my own decision.

DR. SUBRAMANIAM SWAMY: If it is only unparliamentary; it can be expunged.

MR. DEPUTY SPEAKER: I shall now put the amendment moved by Dr. Subramaniam Swamy to the vote of the House.

The amendment was put and negatived.

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Fifty-seventh Report of the Business Advisory Committee presented to the House on the 12th March, 1984."

The motion was adopted.

MR. DEPUTY SPEAKER: We have dispensed with lunch hour from today and we will also sit late after 6-00 P.M. as and when necessary.

13.40 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY SPEAKER: This is the report of the Business Advisory Committee which has been adopted by you just now. I think you are also a party to it. Now, matters under 377. Shri Chandra Pal Shailani.

श्री चन्द्रपाल शैलानी : उपाध्यक्ष जी, नियम 377 के अन्तर्गत मैंने जो नोटिस दिया था वह तो यह है और लोक सभा सेक्रेटेरियट से जो मॉटर मुझे प्राप्त हुआ है वह यह है—अब आप ही फैसला कीजिए कि मैं दोनों में से किस को पढ़ूँ ? इसमें मेरी भावनाओं को ठेस पहुंच रही है। जो कुछ मैंने लिख कर दिया था वह इसमें नहीं है। अब आप ही बताइये कि मैं किसको पढ़ूँ ?

MR. DEPUTY SPEAKER: What has been given to you by the Lok Sabha Secretariat only you must read...

श्री चन्द्रपाल शैलानी : मैं लोक सभा सेक्रेटेरियट का मुलाजिम नहीं हूँ। जो मेरी भावनाएँ हैं उसके अनुरूप मैंने नोटिस दी थी लेकिन आप इसको कम्पेयर करके देख लीजिए।

MR. DEPUTY SPEAKER: Mr. Shailani, are you not listening to me? The statement that has been given to you by the Lok Sabha Secretariat is the one which has been approved by the Speaker. You can only read that and, if you have anything you can discuss that with the Speaker; you can go to his Chamber and explain that to him. Now, you may read that.

(i) Blurring of T.V. programme in Lucknow after commissioning of new transmission station

SHRI CHANDRA PAL SHAILANI (Hathras): Mr. Deputy Speaker, Sir, the Lucknow T.V. Station recently started a new "high power transmission station" at Lucknow-Hardoi Road.

Following the commissioning of the new transmission station, T.V. sets all over Lucknow stopped receiving clear pictures, which became blurred. The sound also became faulty.

T.V. announcers told T.V. customers to turn 'the antenna towards the new transmission station'. T.V. owners in Lucknow have been doing this exercise, but the reception has only worsened. The 'high power transmission' has even damaged T.V. sets. Some T.V. sets have been burnt.

It was announced that the high power station would ensure clear transmission of national programme. But reception of national programme has also worsened. There are frequent black outs.

The authorities of Lucknow T.V. Station are paying no attention to complaints.

The Lucknow Station news readers do not greet the viewers at the start or at the close of news broadcast as is being done by Delhi Doordarshan.

SHRI CHANDRA PAL SHAILANI *rose.*

*(Interruptions)***

MR. DEPUTY-SPEAKER: Whatever you say now is not going on record. You may see the Speaker. You may speak on the budget. It is not going on record.

Mr. Chatterjee.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING.